



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.62/3974/2020

This the 11th day of November, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Dr. Sumaya Zeerak, Aged 29 years, D/o Nazir Ahmad Zeerak,
R/o Iqbal Colony, Indra Nagar, Srinagar.

...Applicant

(By Advocate : Mr. M.Y. Bhat)

Versus

1. State of Jammu and Kashmir through Commissioner cum Secretary to Government, Health and Medical Education Department, J&K Government, Civil Secretariat, Srinagar / Jammu.
2. Director, Health Services, Kashmir, Srinagar.
3. Director, Sher i Kashmir Institute of Medical Sciences, Srinagar.
4. Principal, SKIMS Medical College, Bemina Srinagar.

...Respondents

(By Adv : Mr.)

O R D E R (ORAL)

Learned counsel for the applicant submits that he does not want to press the present TA.



2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. There is no order as to costs.
3. It is made clear that I have not entered into the merits of the case.

(Rakesh Sagar Jain)
Member (J)

Piyush